

COURT NO. 17
THE HONOURABLE SRI JUSTICE G.NARENDAR
THE HONOURABLE SRI JUSTICE HARINATH.N

**To be Heard on Friday The 10th day of May 2024(AFTER COMPLETION OF REGULAR BENCH WORK -
PROCEEDINGS THROUGH HYBRID MODE)**

(SUPPLEMENTARY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR ADMISSION</u>					
1	FCA/58/2024 IA 1/2024 Suspension Petition	xxxxxxxxxxxxx Vs xxxxxxxxxxxxx	SHAIK MOHAMMED ISMAL	G RAMESH BABU	YSR KADAPA
2	FCA/59/2024	xxxxxxxxxxxxx Vs xxxxxxxxxxxxx	P S P SURESH KUMAR		VISAKHAPATNAM
3	FCA/60/2024 IA 1/2024 Condone Delay Petition IA 2/2024 Direction Petition	xxxxxxxxxxxxx Vs xxxxxxxxxxxxx	M/S INDUS LAW FIRM		KRISHNA
4	FCA/61/2024 IA 1/2024 Suspension Petition	xxxxxxxxxxxxx Vs xxxxxxxxxxxxx	P VIVEK		CHITTOOR
5	WP/11374/2024 IA 1/2024 Direction Petition	SMT.KAKI SANTHI PRIYA Vs UNION OF INDIA	RAVURI LEELA SAI SAMPATH	GP FOR HOME	WEST GODAVARI
6	WP/11473/2024 IA 1/2024 Direction Petition	SURESH NALAJALA Vs M/S. INDOSTAR HOME FINANCE LIMITED	BANKA NAGESWARA RAO		KRISHNA
<u>INTERLOCUTORY</u>					
7	CMA/364/2024 IA 1/2024-Stay Petition	M.SESHAMAMBA DEVI Vs .KOTHAGADI NALINI	G L NAGESWAR RAO		EAST GODAVARI

COURT NO. 22
THE HONOURABLE SRI JUSTICE RAVI NATH TILHARI
THE HONOURABLE SMT JUSTICE KIRANMAYEE MANDAVA

To be Heard on Friday The 10th day of May 2024(PROCEEDINGS THROUGH HYBRID MODE)

(SUPPLEMENTARY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR PRONOUNCEMENT OF JUDGMENT</u>					
1	TREVC/216/2008	M/S.SRI BALAJI INDUSTRIES Vs THE SALES TAX APPELLATE TRIBUNAL	KARTHIK RAMANA PUTTAMREDDY	GP FOR COMMERCIAL TAX	CHITTOOR

COURT NO. 15
THE HONOURABLE SRI JUSTICE VENKATESWARLU NIMMAGADDA

To be Heard on Friday The 10th day of May 2024(AT 3:30 PM - PROCEEDINGS THROUGH HYBRID MODE)

(SUPPLEMENTARY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION (SERVICE MATTERS)</u>					
1	WP/16328/2021 IA 1/2021 Suspension Petition	G POTHARAJU Vs THE STATE OF ANDHRA PRADESH	D SURESH KUMAR	GP FOR SERVICES I	KRISHNA
<u>INTERLOCUTORY(REVIEW PETITIONS)</u>					
2	IA/1/2023 Review Petition WP/38500/2022	THE STATE OF AP Vs	GP FOR SERVICES IV	CH NAGA MEHAR BABA	EAST GODAVARI
3	IA/2/2023 Suspension Petition WP/38500/2022	THE STATE OF AP Vs	GP FOR SERVICES IV	CH NAGA MEHAR BABA	EAST GODAVARI
4	IA/2/2023 Suspension Petition WP/39424/2022	THE STATE OF ANDHRA PRADESH Vs	GP FOR SERVICES IV	CH NAGA MEHAR BABA R2 R3 R4 UNSERVED,	EAST GODAVARI
5	IA/1/2023 Review Petition WP/39424/2022	THE STATE OF ANDHRA PRADESH Vs	GP FOR SERVICES IV	CH NAGA MEHAR BABA R2 R3 R4 UNSERVED,	EAST GODAVARI
6	IA/2/2023 Suspension Petition WP/39956/2022	THE STATE OF ANDHRA PRADESH Vs	GP FOR SERVICES IV	V V PRABHAKARA RAO	EAST GODAVARI
7	IA/1/2023 Review Petition WP/39956/2022	THE STATE OF ANDHRA PRADESH Vs	GP FOR SERVICES IV	V V PRABHAKARA RAO	EAST GODAVARI
8	IA/2/2023 Suspension Petition WP/39982/2022	THE STATE OF ANDHRA PRADESH Vs	GP FOR SERVICES IV	V V PRABHAKARA RAO	EAST GODAVARI
9	IA/1/2023 Review Petition WP/39982/2022	THE STATE OF ANDHRA PRADESH Vs	GP FOR SERVICES IV	V V PRABHAKARA RAO	EAST GODAVARI
10	IA/2/2023 Suspension Petition WP/41840/2022	THE STATE OF ANDHRA PRADESH Vs	GP FOR SERVICES IV	CH NAGA MEHAR BABA R2 R3 R4 UNSERVED,	EAST GODAVARI
11	IA/1/2023 Review Petition WP/41840/2022	THE STATE OF ANDHRA PRADESH Vs	GP FOR SERVICES IV	CH NAGA MEHAR BABA R2 R3 R4 UNSERVED,	EAST GODAVARI
12	IA/1/2023 Review Petition WP/42507/2022	THE STATE OF ANDHRA PRADESH Vs	GP FOR SERVICES IV	V V PRABHAKARA RAO	EAST GODAVARI
13	IA/3/2023 Suspension Petition WP/42507/2022	THE STATE OF ANDHRA PRADESH Vs	GP FOR SERVICES IV	V V PRABHAKARA RAO	EAST GODAVARI
14	IA/2/2023 Dispense with Petition WP/42507/2022	THE STATE OF ANDHRA PRADESH Vs	GP FOR SERVICES IV	V V PRABHAKARA RAO	EAST GODAVARI

15	IA/2/2023 Review Petition WP/1346/2023	THE STATE OF ANDHRA PRADESH Vs	GP FOR SERVICES IV	CH NAGA MEHAR BABA	EAST GODAVARI
16	IA/3/2023 Suspension Petition WP/1346/2023	THE STATE OF ANDHRA PRADESH Vs	GP FOR SERVICES IV	CH NAGA MEHAR BABA	EAST GODAVARI
17	IA/2/2023 Review Petition WP/2899/2023	.THE STATE OF ANDHRA PRADESH Vs	GP FOR SERVICES IV	CH NAGA MEHAR BABA R2 R3 R4 UNSERVED,	EAST GODAVARI
18	IA/3/2023 Suspension Petition WP/2899/2023	.THE STATE OF ANDHRA PRADESH Vs	GP FOR SERVICES IV	CH NAGA MEHAR BABA R2 R3 R4 UNSERVED,	EAST GODAVARI
19	IA/3/2023 Suspension Petition WP/3320/2023	THE STATE OF ANDHRA PRADESH Vs	GP FOR SERVICES IV	CH NAGA MEHAR BABA	EAST GODAVARI
20	IA/2/2023 Review Petition WP/3320/2023	THE STATE OF ANDHRA PRADESH Vs	GP FOR SERVICES IV	CH NAGA MEHAR BABA	EAST GODAVARI
21	IA/2/2023 Review Petition WP/3725/2023	THE STATE OF ANDHRA PRADESH Vs	GP FOR SERVICES IV	CH NAGA MEHAR BABA	EAST GODAVARI
22	IA/3/2023 Suspension Petition WP/3725/2023	THE STATE OF ANDHRA PRADESH Vs	GP FOR SERVICES IV	CH NAGA MEHAR BABA	EAST GODAVARI
23	IA/3/2023 Suspension Petition WP/3869/2023	THE STATE OF ANDHRA PRADESH Vs	GP FOR SERVICES IV	CH NAGA MEHAR BABA	EAST GODAVARI
24	IA/2/2023 Review Petition WP/3869/2023	THE STATE OF ANDHRA PRADESH Vs	GP FOR SERVICES IV	CH NAGA MEHAR BABA	EAST GODAVARI
25	IA/2/2023 Review Petition WP/4297/2023	THE STATE OF ANDHRA PRADESH Vs	GP FOR SERVICES IV	CH NAGA MEHAR BABA	EAST GODAVARI
26	IA/3/2023 Suspension Petition WP/4297/2023	THE STATE OF ANDHRA PRADESH Vs	GP FOR SERVICES IV	CH NAGA MEHAR BABA	EAST GODAVARI
27	IA/2/2023 Review Petition WP/4304/2023	THE STATE OF ANDHRA PRADESH Vs	GP FOR SERVICES IV	GP FOR FORESTS CH NAGA MEHAR BABA	EAST GODAVARI
28	IA/3/2023 Suspension Petition WP/4304/2023	THE STATE OF ANDHRA PRADESH Vs	GP FOR SERVICES IV	GP FOR FORESTS CH NAGA MEHAR BABA	EAST GODAVARI
29	IA/2/2023 Review Petition WP/4916/2023	THE STATE OF ANDHRA PRADESH Vs	GP FOR SERVICES IV	CH NAGA MEHAR BABA	EAST GODAVARI

30	IA/3/2023 Suspension Petition WP/4916/2023	THE STATE OF ANDHRA PRADESH Vs	GP FOR SERVICES IV	CH NAGA MEHAR BABA	EAST GODAVARI
31	IA/2/2023 Review Petition WP/5244/2023	THE STATE OF AP Vs	GP FOR SERVICES IV	CH NAGA MEHAR BABA R2 R3 R4 UNSERVED,	EAST GODAVARI
32	IA/3/2023 Suspension Petition WP/5244/2023	THE STATE OF AP Vs	GP FOR SERVICES IV	CH NAGA MEHAR BABA R2 R3 R4 UNSERVED,	EAST GODAVARI
33	IA/3/2023 Suspension Petition WP/7850/2023	THE STATE OF ANDHRA PRADESH Vs	GP FOR SERVICES IV	V V PRABHAKARA RAO	EAST GODAVARI
34	IA/2/2023 Review Petition WP/7850/2023	THE STATE OF ANDHRA PRADESH Vs	GP FOR SERVICES IV	V V PRABHAKARA RAO	EAST GODAVARI
35	IA/2/2023 Review Petition WP/7871/2023	THE STATE OF ANDHRA PRADESH Vs	GP FOR SERVICES IV	CH NAGA MEHAR BABA	EAST GODAVARI
36	IA/3/2023 Suspension Petition WP/7871/2023	THE STATE OF ANDHRA PRADESH Vs	GP FOR SERVICES IV	CH NAGA MEHAR BABA	EAST GODAVARI
37	IA/3/2023 Dispense with Petition WP/9013/2023	THE STATE OF ANDHRA PRADESH Vs	GP FOR SERVICES IV	V V PRABHAKARA RAO	EAST GODAVARI
38	IA/4/2023 Suspension Petition WP/9013/2023	THE STATE OF ANDHRA PRADESH Vs	GP FOR SERVICES IV	V V PRABHAKARA RAO	EAST GODAVARI
39	IA/2/2023-Review Petition WP/9013/2023	THE STATE OF ANDHRA PRADESH Vs	GP FOR SERVICES IV	V V PRABHAKARA RAO	EAST GODAVARI

COURT NO. 13
THE HONOURABLE SRI JUSTICE RAVI CHEEMALAPATI

To be Heard on Friday The 10th day of May 2024(AFTER CAUSE LIST MOTION HEARING - PROCEEDINGS THROUGH HYBRID MODE)

(SUPPLEMENTARY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION (MUNICIPAL ADMN.)</u>					
1	WP/9430/2024 IA 1/2024 Direction Petition	CELEST OWNERS WELFARE ASSOCIATION Vs THE STATE OF ANDHRA PRADESH	NANI BABU ROBBA	GP FOR MUNICIPAL ADMN URBAN DEV GP FOR HOME SAI SANJAY SURANENI	VISAKHAPATNAM
<u>ADMISSION (PANCHAYAT RAJ)</u>					
2	WP/11788/2024 IA 1/2024 Direction Petition	ARAVINDA PLASTICS PVT LTD Vs THE STATE OF AP	S M SUBHAN	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	EAST GODAVARI
3	WP/11790/2024 IA 1/2024-Direction Petition	M/S.ARAVINDA PLASTICS PVT. LTD. Vs THE STATE OF ANDHRA PRADESH	S M SUBHAN	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	SRIKAKULAM

COURT NO. 29
THE HONOURABLE SRI JUSTICE T MALLIKARJUNA RAO

To be Heard on Friday The 10th day of May 2024(AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

(SUPPLEMENTARY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR ORDERS</u>					
1	CRLP/2313/2024 CRLP/2334/2024 CRLP/2379/2024 CRLP/2517/2024	PERI VENKATESH Vs THE STATE OF ANDHRA PRADESH	KARUMANCHI DHEERAJ REDDY	PUBLIC PROSECUTOR (AP)	-
2	CRLP/2334/2024	PAIRAPU TEJA Vs THE STATE OF ANDHRA PRADESH	K PRIDHVI RAJU	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
3	CRLP/2379/2024	MADDALA GANESH Vs STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
4	CRLP/2517/2024	SELAMSETTY SAI KRISHNA Vs THE STATE OF ANDHRA PRADESH	ARRABOLU SAI NAVEEN	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
5	CRLP/2507/2024	.PASUMARTHI RAMBABU Vs THE STATE OF ANDHRA PRADESH	BHANU PRASAD CHUKKAPALLI	PUBLIC PROSECUTOR (AP)	-
6	CRLP/3420/2024 IA 1/2024 Stay Petition	NEERUGANTI MARUTHI KUMAR Vs STATE OF ANDHRA PRADESH	N RANGA REDDY	PUBLIC PROSECUTOR (AP) Cases pertaining to former /sitting MLA's & MP's	ANANTAPUR
<u>ADMISSION</u>					
7	CRLRC/439/2024 IA 1/2024 Stay Petition	JUJJAVARAPU PRABHUDASU Vs THE STATE OF ANDHRA PRADESH	G KOTINAGULU	PUBLIC PROSECUTOR (AP)	KRISHNA
<u>INTERLOCUTORY (ANTICIPATORY BAILS)</u>					
8	CRLP/3015/2024	KOMALI DURGA RAO Vs THE STATE OF ANDHRA PRADESH	BABUJI TENNETI	PUBLIC PROSECUTOR (AP)	EAST GODAVARI

COURT NO. 27
THE HONOURABLE SMT JUSTICE VENKATA JYOTIRMAI PRATAPA

To be Heard on Friday The 10th day of May 2024(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(SUPPLEMENTARY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR PRONOUNCEMENT OF ORDERS					
1	CRLP/2876/2020 IA 2/2020 Stay Petition	NAKKA ANAND KUMAR Vs THE STATE OF ANDHRA PRADESH	N ASHWANI KUMAR	A GAYATHRI REDDY Standing Counsel for ACB cum Spl. PP C SRINIVASA BABA	VISAKHAPATNAM
2	CRLP/3278/2020 IA 1/2021 Extension Petition IA 2/2021 Extension Petition IA 1/2023 Extension Petition IA 2/2023 Receive Docs Petition	PONNAGANTI SRI RAMA KRISHNA Vs THE STATE OF ANDHRA PRADESH	N SAI PHANINDRA KUMAR	PUBLIC PROSECUTOR (AP) MEDAPATI SANTOSH REDDY	GUNTUR
3	CRLP/3305/2020 IA 2/2020 Stay Petition IA 2/2022 Stay Petition	D. VISHNUVARDHAN REDDY Vs THE STATE OF ANDHRA PRADESH	SODUM ANVESHA	PUBLIC PROSECUTOR (AP)	KURNOOL
4	CRLP/6166/2020 IA 1/2020 Stay Petition	GURAJARAPU PRASAD Vs THE STATE OF ANDHRA PRADESH	Y KAMALA RANI	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
5	CRLP/1080/2021 IA 1/2021 Dispense with Petition IA 2/2021 Stay Petition	SINGU JYOTHI Vs STATE OF ANDHRA PRADESH	SRINIVASA RAO NARRA	PUBLIC PROSECUTOR (AP) NANDA KISHORE KONDURI	GUNTUR
6	CRLP/6669/2021	VELAGATURI VENKATA RAMUDU Vs THE STATION HOUSE OFFICER	CH B R P SEK HAR	PUBLIC PROSECUTOR (AP)	KURNOOL

COURT NO. 26
THE HONOURABLE SMT JUSTICE SUMATHI JAGADAM

**To be Heard on Friday The 10th day of May 2024(AFTER COMPLETION OF DIVISION BENCH WORK -
PROCEEDINGS THROUGH HYBRID MODE)**

(SUPPLEMENTARY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION (MEDICAL AND HEALTH)</u>					
1	WP/25305/2023 IA 1/2023 Direction Petition	KUCHUPUDI ANIL KUMAR Vs THE STATE OF AP	SANDHYA DEEPTHI MADDALA	GP FOR MED HEALTH AND FAMILY WELFARE	PRAKASAM
<u>ADMISSION (EDUCATION)</u>					
2	WP/20999/2023 IA 1/2023 Direction Petition IA 2/2023 Vacate Stay Petition	K UMAMAHESWARA RAO Vs THE STATE OF AP	CHALLA GUNARANJAN	GP FOR HIGHER EDUCATION SRINIVASA RAO BODDULURI	GUNTUR
<u>ADMISSION (PANCHAYAT RAJ)</u>					
3	WP/21522/2023 IA 1/2023 Suspension Petition	DEVERAPALLI VENKATA NARASIMHA RAO Vs THE STATE OF AP	P NARAHARI BABU	GP FOR SERVICES IV M S R CHANDRA MURTHY	SPS NELLORE
<u>ADMISSION (ROADS & BUILDINGS)</u>					
4	WP/9029/2023 IA 1/2023 Direction Petition WP/7663/2023 WP/7666/2023 WP/8759/2023 WP/8842/2023 WP/9132/2023	K JOSEPH Vs THE STATE OF ANDHRA PRADESH	PAVAN KUMAR PASUPULETI	GP FOR SERVICES II	PRAKASAM
5	WP/7663/2023 IA 1/2023 Direction Petition IA 2/2023 Vacate Stay Petition	DUBAGUNTA RAMESH BABU Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR ROADS BUILDINGS GP FOR SERVICES II (AP)	PRAKASAM
6	WP/7666/2023 IA 1/2023 Direction Petition	JUTURI SRINIVASA RAO Vs THE STATE OF AP	KAVITHA GOTTIPATI	GP FOR SERVICES II	PRAKASAM
7	WP/8759/2023 IA 1/2023 Direction Petition	V POLAIAH Vs THE STATE OF AP	ALAPATI LALITH NIKHIL	GP FOR SERVICES II	PRAKASAM
8	WP/8842/2023 IA 1/2023 Direction Petition	P SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	PAVAN KUMAR PASUPULETI	GP FOR SERVICES II	SPS NELLORE
9	WP/9132/2023 IA 1/2023-Direction Petition	M CHIRANJEEVI Vs THE STATE OF ANDHRA PRADESH	ALAPATI LALITH NIKHIL	GP FOR SERVICES II	PRAKASAM

COURT NO. 30
THE HONOURABLE SRI JUSTICE NYAPATHY VIJAY

To be Heard on Friday The 10th day of May 2024(AFTER DAILY LIST-1 - PROCEEDINGS THROUGH HYBRID MODE)

(SUPPLEMENTARY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR PRONOUNCEMENT OF ORDERS					
1	CRP/3209/2015	TEPPU BASHA MOHIDDIN Vs SUDDAPALLI SEETHAPATHI & 3 OTHERS	V ROOPESH KUMAR REDDY	T LAKSHMI NARAYANA	YSR KADAPA
2	CRP/9967/2014/ (Filing No.) IA 1/2014(CRPMP 2396/2014) Condone Delay Petition	THETTU BASHA MOHIUDDIN Vs SUDDAPALLI SURYANARAYANA (DIED) AND 4 OTHERS	V ROOPESH KUMAR REDDY	BALAJI MEDAMALLI (CONNECT WITH CRP 3209/2015) (CJ NOTE)	YSR KADAPA
3	CRP/5531/2017 IA 1/2017(CRPMP 7179/2017)-Stay Petition	PASUPULETI VENKATESWARLU CHITTOOR DIST & TWO OTHERS Vs P. CHANDRASEKHAR CHITTOOR DIST & 27 OTHERS	O M R LAW FIRM	MEKALA RAMA MURTHY R2 R3 R4 R5 R6 R7 R8 R9 R10 R11 R12 R13 R14 R15 R16 R17 R18 R19 R20 R21 R22 R23 R24 R25 R26 R27 R28 UNSERVED,RR1,2,4,5,7 to 12,14 to 28 - Notice sent not yet returned. RR3,6,13 - Died vide CT. Proof of service not filed. CR	CHITTOOR